

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTIONNO. 1993
TO BE ANSWERED ON AUGUST 07, 2023
PLANS TO INCREASE FLOOR SPACE INDEX

NO. 1993. SHRI P. WILSON:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state;

- (a) whether Government is considering registrations of flats even if developers go bankrupt;
- (b) the manner in which this can be achieved without an amendment to law;
- (c) whether Government has done any study in the aspect of increasing the floor space index so as to take care right to shelter of the citizens of the country considering the population and less space in the developed cities and municipalities; and
- (d) If so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (d): “Land and Colonization” is a state subject. Therefore, decision on related issues including registration of flats and floor space index are taken by the State Government concerned.
